

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).806/2006

HRIDYANAND SHUKLA & ANR.

Petitioner(s)

VERSUS

YADUPATI CHAUHAN & ORS.

Respondent(s)

Date: 07/01/2008 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Vijay Pratap Singh, Adv.
Mr. K.S. Rana, Adv.

For Respondent(s)

UPON being mentioned by the counsel the Court made the following
ORDER

List in the month of February, 2008.

(PAWAN KUMAR)
COURT MASTER

(ANAND SINGH)
COURT MASTER